


The 0<sup>5</sup> January, 2020

**ORDER**

**Subject: Clearance of imported consignments of Onions- reg.**

In continuation to FSSAI order of even no. dated 04.12.2019, it is informed that Government of India has assigned MMTC Ltd, the task of importing onions for distribution to various States to tide over the demand-supply gap and reduce prices. Most of the quantities shall arrive in containers at Nhava Sheva Port for distribution to States. The first lot of containers will reach Nhava Sheva on 01.01.2020, from which reportedly some containers will move to ICD Tughlakabad in Delhi and to ICD Kanpur. The Authorised Officers are hereby directed to facilitate smooth and early clearance of the consignments of imported onions, accordingly, by MMTC Ltd a Government of India Undertaking.

2. This issues with the approval of the Competent Authority.

  
(Dr. Amit Sharma) 01/01/2020  
Director (Imports)  
FSSAI-HQ

**To:**

1. All Authorised Officers, FSSAI- For compliance of above order and for submitting compliance reports to FSSAI-HQ on every Monday.
2. Director (Customs) & Commissioner (Single Window Project, CBEC)- with a request to circulate to all officials of Customs Department working as Authorized Officers for compliance.

**Copy for information to-**

1. Commissioner, Single Window, Customs
2. PPS to CEO, FSSAI
3. CITO, FSSAI-HQ (for uploading on the FSSAI website)

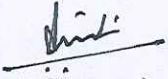
The 04<sup>th</sup> December, 2019

**ORDER**

**Subject: Clearance of imported consignments of Onions- reg.**

For the consignments of imported onions, the importer shall declare and submit the undertaking/declaration in FORM - 13 of FSS(Import) Regulations, 2017 to concerned Authorised Officer and Authorised Officers are directed to carry out visual inspection **on same day without delay** and upon satisfactory visual inspection, shall draw samples and issue Provisional No Objection Certificate (P-NOC) without waiting for the analysis report from laboratory. On receipt of the analysis report from the laboratory, the Authorised Officer shall issue the final No Objection Certificate, if product conforms to the FSSAI standards.

2. This issues with the approval of the Competent Authority.

  
(Dr. Amit Sharma)  
Director (Imports)  
FSSAI-HQ

**To:**

1. All Authorised Officers, FSSAI- For compliance of above order and for submitting compliance reports to FSSAI-HQ on every Monday.
2. Director (Customs) & Commissioner (Single Window Project, CBEC)- with a request to circulate to all officials of Customs Department working as Authorized Officers for compliance.

**Copy for information to-**

1. ED(Compliance), FSSAI-HQ
2. Advisor (Standard)
3. Head (Regulation/Codex)
4. Advisor (QA), FSSAI
5. Director (QA), FSSAI-HQ
6. Director (Standards), FSSAI-HQ
7. Director (Social and Behavioral Change), FSSAI-HQ
8. Head (RCD), FSSAI
9. Head (Legal/GA), FSSAI
10. Deputy Commissioner, Single Window, Customs
11. CITO, FSSAI-HQ (for uploading on the FSSAI website)